Election Matter  
By Fax/e-mail

F.No. C.50/61(2)/2015-Ad.II  
Government of India  
Ministry of Finance  
Department of Revenue  
Central Board Excise & Customs  
-----  
North Block, New Delhi.  
Dated the 15th September, 2015.

To,

1. Office of the Commissioner of Central Excise, Service Tax & Customs, Morellow Compound, M.G.Road, Shillong-793001.
3. Office of the Chief Commissioner of Customs, Central Excise & Service Tax, 48, Silliguri Commissionerate, C.R.Building, Haren Mukherjee Road, Hakimpara, Silliguri.

Subject: General Election to the Legislative Assembly of Bihar – reg.

Sir,

I am directed to refer to the Election Commission’s letter No. 464/Exp. Obs./2015/EEPS/Vol. IV dated 9th September, 2015 regarding appointment of 16 IC&CES and letter of even number dated 10th September, 2015 regarding appointment of 22 IC&CES Officers as Expenditure Observers in the General Election to the Assembly of Bihar, 2015. (The letter of Election Commission is available on the website of the Department.)

2. The Election Commission vide their letter No. 464/Exp.Obs/2015/EEPS/Vol.V/623 dated 14th September, 2015 has informed that the following Expenditure Observers have not attended the briefing meeting held at Nirvachan Sadan, New Delhi on 14.09.2015 :
   (i) Shri H.Soikhanthang
   (ii) Shri J.K.Simte
   (iii) Shri A.Cletus

3. The above officers (Expenditure Observers) may be asked to report for 2nd Briefing meeting to be held on 16.09.2015 at Vigyan Bhavan at 11.00 A.M. without fail.

Encl: As above.

Yours faithfully,

(J.P.Sharma)
Under Secretary to the Government of India
Tel. No. 2309 5520
Copy to:-

1. The officers concerned (by e-mail).
2. The Secretary, (Attn. Shri Avinash Kumar, Under Secretary), Election Commission of India, New Delhi for information. Expenditure Observer S/Shri Mahesh Kumare, Alok Singh, R.L.Ramesh Ram, Dharmendra Pratap Singh and Amit Singhal have been exempted from Election Duty and their substitutes have already been provided vide letter F.No. C.50/61(2)/2015-Ad.II dated 11th September, 2015.
3. The Website Manager, DG (Systems) with the request to upload this letter on the official website of CBEC.

(J.P. Sharma)
Under Secretary to the Government of India
Tel. No. 2309 5520
To

1. Sh. S.R. Sharma, Director(Ad. VI A) & Nodal Officer,
   M/o Finance, Deptt. of Revenue,
   Central Board of Excise & Customs,
   Room No. 52, North Block, New Delhi.
   (dsad2-cbec@nic.in)
2. Sh. S. A. Ansari, Under Secretary, Ad II A,
   M/o Finance, Deptt. of Revenue,
   Central Board of Excise & Customs,
   Room No. 47 B, North Block, New Delhi.


Sir,

With reference to Commission’s Letter No. 464/Exp. Obs./2015/EEPS/Vol. IV dated 9th September 2015, I am directed to state that the following Expenditure Observers didn’t attend the briefing meeting held at Nirvachan Sadan, New Delhi on 14.09.2015 :-

<table>
<thead>
<tr>
<th>Name</th>
<th>Observer Code</th>
</tr>
</thead>
<tbody>
<tr>
<td>H. Soikhanthang</td>
<td>R-14711</td>
</tr>
<tr>
<td>J. K. Simte</td>
<td>R-14796</td>
</tr>
<tr>
<td>A Cletus</td>
<td>R-18545</td>
</tr>
<tr>
<td>Mahesh Kumar</td>
<td>R-14797</td>
</tr>
<tr>
<td>Alok Singh</td>
<td>R-21153</td>
</tr>
<tr>
<td>R. L. Ramesh Ram</td>
<td>R-18711</td>
</tr>
<tr>
<td>Dharmendra Pratap Singh</td>
<td>R-21155</td>
</tr>
<tr>
<td>Amit Singhal</td>
<td>R-21156</td>
</tr>
</tbody>
</table>
You are requested to kindly intimate the concerned Expenditure Observers to report for the 2nd Briefing meeting to be held on 16.09.2015 at Vigyan Bhavan, New Delhi at 11:00 A.M, without fail.

Yours faithfully

[Signature]

Avinash Kumar
(Under Secretary)

Expenditure Observer’s Briefing meeting Schedule on 16th September, 2015 at Vigyan Bhavan, New Delhi

1. Registration: 11:00 AM to 12:00 PM
2. Briefing by the Commission: 12:30 PM to 1:30 PM
3. Lunch: 1:30 PM to 2:30 PM
4. Briefing by the Commission’s Officers: 2:30 PM to 4:00 PM